## **Export to Iran despite US and Eurozone sanctions**

4368. SHRI N.K. SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that India is continuing to export goods to Iran inspite of US and Eurozone sanctions;
  - (b) if so, the details thereof and the reasons therefor;
  - (c) the proposed implications of these sanctions; and
- (d) the steps taken by Government to ensure that exporters recover their money from Iran?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes, Sir.

- (b) India exports goods to Iran in accordance with its international obligations of United Nations sanctions on Iran. Major items of India's export to Iran include agriculture commodities and textiles.
- (c) US and Eurozone sanctions on Iran have the potential to disrupt India's trade with Iran.
- (d) Rial -Rupee payment arrangements have been put in place for bilateral trade between India and Iran.

## Opening of cotton export registration

4369. SHRIMATI T. RATNA BAI : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Ministry has opened cotton export registration;
- (b) if so, the details thereof; and
- (c) the present status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (c) Yes, Sir. The details are given in DGFT Notification No. 113 dated 04.05.2012 and are available on DGFT website http://www.dgft.gov.in.

## Monuments maintained by ASI

4370. SHRI SABIR ALI: Will the Minister of CULTURE be pleased to state:

(a) the details of monuments of historical importance which are being maintained by ASI;